GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3738

TO BE ANSWERED ON THE 16th JULY, 2019/ ASHADHA 25, 1941 (SAKA)

SPECIAL STATUS TO ANDHRA PRADESH

3738. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Andhra Pradesh has sought special category status for the State and if so, the details thereof;

(b) the Committees appointed/Task Forces set up along with reports received from the said bodies and the action taken thereon, post bifurcation of the State;

(c) the recommendations of the 14th Finance Commission in this regard;

(d) the reasons for not giving special category status to Andhra Pradesh so far; and

(e) the time by which Special Category Status is likely to be granted to Andhra Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): The Government has received requests for grant of Special Category Status from Andhra Pradesh. The latest request dated 26.05.2019 received from the Chief Minister of Andhra Pradesh has been referred to the Fifteenth Finance Commission. The Fourteenth Finance Commission has not made any distinction between General Category States and Special Category States and accordingly, the Special Category States cease to exist. However, keeping in view the recommendations contained in the report of the NITI Aayog tiled "Developmental Support to the Successor State of Andhra Pradesh Under A. P. Reorganisation Act, 2014", the Government has approved special assistance measures to State of Andhra Pradesh which would make up for additional Central share that the State might have received during the period 2015-16 to 2019-20, if the funding of Centrally Sponsored Schemes would have been shared at the ratio of 90:10 between the Centre and the State as applicable to Special Category States. The Special Assistance Measure is to be provided by way of repayment of loan and interest for the Externally Aided Projects (EAPs) signed and disbursed during 2015-16 to 2019-20 by the State.

* * * * *